

COMMISSIONER FOR LINGUISTIC
MINORITIES

486. SHRIMATI DEVAKI GOPIDAS:
Will the Minister of HOME AFFAIRS
be pleased to state:

(a) whether the post of the Com-
missioner for Linguistic Minorities
has fallen vacant; and if so, since how
long the post has remained unfilled; and

(b) what arrangements have been
made to carry on the work of the
Commissioner till a suitable incum-
bent is appointed to the post?

THE DEPUTY MINISTER IN THE
MINISTRY OF HOME AFFAIRS
(SHRI L. N. MISHRA): (a) No, Sir.

(b) Does not arise.

POWERS OF COMMISSIONER FOR
LINGUISTIC MINORITIES

487. SHRIMATI DEVAKI GOPIDAS:
Will the Minister of HOME AFFAIRS
be pleased to state whether there is
any proposal under Government's
consideration to enhance the powers
of the Commissioner for Linguistic
Minorities so as to bring all work
connected with language problems
under his jurisdiction?

THE DEPUTY MINISTER IN THE
MINISTRY OF HOME AFFAIRS
(SHRI L. N. MISHRA): No, Sir.

CENTRE FOR INTERNATIONAL LIVING IN
U.K.

488. { SHRI U. S. DUGAL;
SHRI P. ABRAHAM;

Will the Minister of EDUCATION be
pleased to state:

(a) whether some British Organisa-
tion has proposed to Government to

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send Indian Children to U.K. to join
a Centre for International Living
being set up in that country; and

(b) if so, the reaction of Govern-
ment to the said proposal?

THE MINISTER OF CULTURAL
AFFAIRS IN THE MINISTRY OF EDU-
CATION (SHRI R. M. HAJARNAVIS):
(a) Yes, Sir.

(b) The proposal has not been
accepted for the current year. For
future the proposal is under consid-
eration of the Government of India.

SHIFTING OF SHEIKH ABDULLAH TO
KODAIKANAL

489. SHRI R. S. KHANDEKAR:
Will the Minister of HOME AFFAIRS
be pleased to state the reason for
shifting Sheikh Abdullah from Oota-
camund to Kodaikanal?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI JAISUKHLAL HATHI): The deci-
sion to shift Sheikh Abdullah to Kod-
aikanal was taken on a consideration
of various factors such as the need to
improve security arrangements, the
relatively quieter and less crowded
environments at Kodaikanal, and the
Madras Government's recommenda-
tion in this regard.

SECOND CHAMBERS

490. SHRI R. S. KHANDEKAR:
Will the Minister of HOME AFFAIRS
be pleased to state the number of
States which have proposed to create
Second Chambers after the next
General Election?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI JAISUKHLAL HATHI): No such
proposal has been received from any
State.